



सीमा-शुल्क आयुक्तालय(निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाई कार्गो निर्यात, नवीन सीमा शुल्क भवन, निकट इंग्गाअ हवाई अड्डा, नई दिल्ली-११००३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

F. No. GEN/TECH/PN/3/2023/Tech-O/o Commr-Cus-ACCE-Delhi/ Dated: .02.2024

Public Notice No. 04/2024

DIN- 20240274HG 000000DBB0 28/2

Subject: Electronic Cash Ledger (ECL) implementation-reg.

Attention of all authorized couriers is invited to Public Notices issued earlier on implementation of Electronic Cash Ledger (ECL) vide which it was informed that Electronic Cash Ledger (ECL) is scheduled to be rolled out for payment of all Customs duties and that all the payments for duty, interest, fees or penalty will have to be made from e-cash ledger once the facility is made operational.

2. In this regard it is informed that in accordance with Notification No. 18/2023-Customs (N.T.) dated 30.03.2023 as amended by Notification No 05/2024 –Customs (N.T.) dated 19.01.2024, the facility is scheduled to be rolled out from 01.03.2024. From midnight of 29.02.2024, all Customs duty payments will have to be mandatorily made through Electronic Cash Ledger (ECL) only.

3. All authorized Couriers who have already registered with ICEGATE Portal for the said purpose are requested to utilize this facility for payments mentioned above. All registered Couriers who have yet not registered with ICEGATE Portal are directed to do so. An advisory dated 12.10.2023 for ECCS user for registration has been issued by ICEGATE in this regard. Further advisory dated 15.9.2023 on creation of Child User on ICEGATE 2.0 and Advisory dated 13.01.2024 for Electronic Cash ledger (ECL 2.0) on ICEGATE have also been issued in this regard.

Signed by

Sanjay Bansal

Date: 27-02-2024 19:27:36

(Sanjay Bansal)

Commissioner

Copy to:-

1. The Principal Chief Commissioner of Customs (DZ), New Customs House, New Delhi.
2. The Additional/Joint Commissioner of Custom, ACC Export, General / ACC-Import / ICD: TKD -Import/Export/ PPG-Import/ Export, New Delhi.
3. The Deputy/Assistant Commissioner of Customs, Review, ACC Export, Review for necessary compliance.
4. All the Deputy/Assistant Commissioner of Customs, ACC Export. New Delhi.
5. The President, Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension, DDA shopping complex, New Delhi-110055.
6. The DC/AC (EDI), New Custom House, New Delhi with a request to upload the same on the Departmental/Customs website: www.delhicustoms.gov.in under intimation to this office.
7. The Deputy Commissioner of Customs, New Courier Terminal, New Delhi, with the direction to bring it to the notice of all the authorized Couriers working at New Courier Terminal, New Delhi.
8. All authorized/permitted CCSPs, New Courier Terminal, New Delhi for informing all authorized couriers.
9. Notice Board, New Custom House/New Courier Terminal, New Delhi.
10. Guard File.

Deputy Commissioner (Tech.)
ACC Export.